

**SWADESHI INDUSTRIES AND LEASING LIMITED**

("SWADESHI"/"TARGET COMPANY"/"TC") (Corporate Identification No. L46309MH1983PLC031246)

Registered Office: Shop 117, 1<sup>st</sup> Floor, V Mall, Thakur Complex, Western Express Highway, Kandivali East, Mumbai, Maharashtra, India, 400101; Phone No. +91-9326321829; Email id: [compliance@swadeshiglobal.com](mailto:compliance@swadeshiglobal.com); [swadeshiindltd@gmail.com](mailto:swadeshiindltd@gmail.com); Website: [www.swadeshiglobal.com](http://www.swadeshiglobal.com)

This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Mrs. Jayshree Radheshyam Sharma (Acquirer) pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of Open Offer ("Offer") for the acquisition up to 28,12,667 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) on 28<sup>th</sup> February, 2024.

- The Offer Price is Rs. 2.00/- (Rupee Two only) per equity share payable in cash ("Offer Price").
- Committee of Independent Directors ("IDC") of the Target Company are of the opinion that the Offer Price of Rs. 2.00/- (Rupees Two only) offered by the Acquirer is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 12<sup>th</sup> July, 2024.
- There has been no competitive bid to this Offer.
- The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed on 08<sup>th</sup> July, 2024.
- Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), [www.sebi.gov.in](http://www.sebi.gov.in) and also on the website of Manager to the Offer, [www.navigantcorp.com](http://www.navigantcorp.com) and shareholders can also apply on plain paper as per below details:  
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
- In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 06<sup>th</sup> March, 2024. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/RAC/DCR-2/P/OW/21248/2024 dated 28<sup>th</sup> June, 2024 which have been incorporated in the LOF.
- Any other material changes from the date of PA:** Nil
- Schedule of Activities:**

| Activity   | Original Date | Original Day | Revised Date | Revised Day |
|--|---------------|--------------|--------------|-------------|
| Public Announcement  | 21.02.2024    | Wednesday    | 21.02.2024   | Wednesday   |
| Publication of Detailed Public Statement in newspapers   | 28.02.2024    | Wednesday    | 28.02.2024   | Wednesday   |
| Submission of Detailed Public Statement to BSE, Target Company & SEBI  | 28.02.2024    | Wednesday    | 28.02.2024   | Wednesday   |
| Last date of filing draft letter of offer with SEBI  | 06.03.2024    | Wednesday    | 06.03.2024   | Wednesday   |
| Last date for a Competing offer  | 21.03.2024    | Thursday     | 21.03.2024   | Thursday    |
| Receipt of comments from SEBI on draft letter of offer   | 01.04.2024    | Monday       | 28.06.2024   | Friday      |
| Identified date*   | 03.04.2024    | Wednesday    | 02.07.2024   | Tuesday     |
| Date by which letter of offer be dispatched to the shareholders  | 12.04.2024    | Friday       | 09.07.2024   | Tuesday     |
| Last date for revising the Offer Price   | 18.04.2024    | Thursday     | 15.07.2024   | Monday      |
| Comments from Committee of Independent Directors of Target Company   | 18.04.2024    | Thursday     | 12.07.2024   | Friday      |
| Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company | 19.04.2024    | Friday       | 15.07.2024   | Monday      |
| Date of Opening of the Offer   | 22.04.2024    | Monday       | 16.07.2024   | Tuesday     |
| Date of Closure of the Offer   | 06.05.2024    | Monday       | 30.07.2024   | Tuesday     |
| Post Offer Advertisement   | 13.05.2024    | Monday       | 06.08.2024   | Tuesday     |
| Payment of consideration for the acquired shares   | 20.05.2024    | Monday       | 13.08.2024   | Tuesday     |
| Final report from Merchant Banker  | 28.05.2024    | Tuesday      | 21.08.2024   | Wednesday   |

\*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirer, Promoters and Sellers) are eligible to participate in the Offer any time before the closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER  
MRS. JAYSHREE RADHESHYAM SHARMA**

**NAVIGANT CORPORATE ADVISORS LIMITED**

804, Meadows, Sahar Plaza Complex, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

**Tel No.** +91 22 4120 4837 / 4973 5078

**Email id:** [navigant@navigantcorp.com](mailto:navigant@navigantcorp.com)

**Website:** [www.navigantcorp.com](http://www.navigantcorp.com)

**SEBI Registration No:** INM000012243

**Contact person:** Mr. Sarthak Vijliani



**Place:** Mumbai

**Date:** 12-07-2024